

NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH

ITEM NO : 4

C APPEAL NO.230/ALD/2020

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.11.2020 AT 11:30 AM THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY : DOON POLYSACKS INDUSTRIES PVT. LTD. V/S ROC

SECTION : 252(3) OF COMPANIES ACT, 2013

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR APPELLANT : SH. SACHIN MAVI, ADV.

COUNSEL FOR ROC : SH. SHIVENDRA BAHADUR, CGSC.

COUNSEL FOR I.T. DEPT. : SH. GAURAV MAHAJAN, SR. S.C.

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The matter was taken up today through Video Conferencing at 12:00 NOON.

Heard Sh. Sachin Mavi, Advocate for the Appellant, Sh. Shivendra Bahadur, CGSC for the ROC and Sh. Gaurav Mahajan, Sr. Standing Counsel for the Income Tax Department through video conferencing.

The present appeal has been filed by the appellant U/s 252(3) of the Companies Act, 2013 for restoration of the company.

Ld. Counsel for the ROC as well as Ld. Sr. Standing Counsel for I.T. Department pray four weeks time for filing reply. Time is granted, thereafter, a week time is granted to the appellant for filing rejoinder, if any.

Accordingly, put up on 22nd December, 2020 for arguments before the Regular Court/ Video Conferencing.

Dated : 12.11.2020


JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)

Typed by :
Kavya Prakash Srivastava
(Stenographer)